

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. No. 33/KB/2015


Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>th</sup> November 2017, 10.30 A.M

Name of the Company	Rabindra Nath Ghosh & Ors.-Versus-Jaytarama Cold Storage Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PABAN BISHWAL, Adv
2. KULDIP MAHUR, Adv
3. RATUL DAS, Adv

R-1

  
28/11/2017

1. REETO BROTO KUMAR MITRA Adv. ch.
2. DEWIDITI BHADURI
3. A. L CHATTERJEE

R-23

1. Asif Ali Adv
2. Shaunali Mitra Adv
3. Sagantak Das Adv

for pet.

Asif Ali  
28/11

Sagantak  
28/11

ORDER

Ld. Counsel for the petitioners and the respondent nos.  
1 and 23 are present.



Heard the arguments of the Ld. Counsel for the respondent nos. 1 and 23. Arguments could not be concluded.

List on 01/12/2017 for remaining arguments.

sd

(Jinan K.R.)  
Member (J)

sd

(V.P.Singh)  
Member (J)